

[22/7/2019]

प्रश्न सं. [क. 1197]

परिशिष्ट

विधानसभा अतारांकित प्रश्न क्रमांक 1197 सदन में उत्तर देने का दिनांक 22.07.2019
माननीय विधायक श्री कुँवरजी कोठार
राजगढ़ जिले की सारंगपुर विधानसभा क्षेत्र के ग्राम कडलावद में प्रधानमंत्री ग्राम सड़क योजनांतर्गत ब्रिज
निर्माण के कार्यादेश की प्रति

NOTICE TO PROCEED WITH THE WORK
MADHYA PRADESH RURAL ROAD DEVELOPMENT AUTHORITY,
PROJECT IMPLEMENTATION UNIT- RAJGARH (M. P.)

No 1198/2014-15/14

Dated :- 24 /10/2014

To,

Satish Kumar Agrawal
11, Sudama Nagar
Biaora
Distt. Rajgarh (Biaora) M.P.

Dear Sir (S),

Pursuant to your furnishing the requisite performance security as stipulated in the ITB Clause 32.1 and signing of the contract for the Construction of Bridges under Pradhan Mantri Gram Sadak Yojna including maintenance for Five Years after construction. package No. MP30B01. You are hereby instructed to proceed with the execution of the said works in accordance with the contract documents.

- 1- Package No :- MP30-B01
- 2- Agreement Number 21, date 24. 10 .2014
- 3- PAC Amount:- 263.74 Lacs
(Construction 261.13 + Maintenance 2.61 Laes)
- 4- Rate :- 16.51% Above S.O.R. w.e.f.
- 5- Time allowed for completion of work 24 Months
- 6- S.O.R. Applicable 01-02-2013 EinC MP PWD Bhopal
- 7- Contract Amount Rs. :- 3,06,85,256.00
(Construction Rs 3,04,24,256.00 + Maintenance Rs. 2,61,000.00)
- 8- Name of Consultancy :- M/s A.S. Engineering Services, Bhopal

(V.K.DHAGAT)
GENERAL MANAGER
MPRRDA PIU-RAJGARH
DISTT.RAJGARH (M.P.)
Dated :- 24 /10/2014

Enclt No 1199 /2014-15/14

Copy to :-

- 1.Chief Executive Officer, Madhya Pradesh Rural Road Development Authority, Bhopal.
- 2.Chief General Manager-1, Madhya Pradesh Rural Road Development Authority, Bhopal.
- 3.M/s A.S. Engineering Services, HIG - 206, Sagar Homes, Phases-III Sarvadhama, Kolar Road, Bhopal, SQC Consultant for necessary action.

GENERAL MANAGER
MPRRDA PIU-RAJGARH